

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Delhi
2.	State Population as per census 2011	1.5 Cr
3.	No. of Districts in the State/UT	11
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. D.N. Singh Designation: Commissioner Food Safety & Special Secretary (Home)
5.	Contact details & e-mail	Address: Department of Food Safety, GNCT of Delhi, 8th Floor, Mayur Bhawan, Shankar Market, Connaught Place New Delhi-110001 Tel: 011-23413488 Email: cfss.delhi@nic.in
6.	Name of Nodal Officer and contact details	Name: Shri A.K. Singh, Designated Officer (HQ) Address: Department of Food Safety, GNCT of Delhi, 8th Floor, Mayur Bhawan, Shankar Market, Connaught Place New Delhi-110001 Tel: 011-23413488 Email: ak.singh42@gov.in
7.	Number of DO	Full Time: 5 Part Time: Nil
8.	Number of AO	11
9.	Number of FSO	Full Time: 23 Part Time: Nil
10.	Status of State Food Laboratories	Total Number- 1 Number of functional laboratories- 1
11.	Number of Food Analyst	1
12.	No. of State labs that are NABL accredited	1
13.	Food Business Units licensed till date	Online: 30682 Offline: Nil
14.	Food Business Units registered till date	Online: 98416 Offline: Nil
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	11
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Not yet re-constituted
17.	Whether District level Advisory Committee is re-constituted (DLAC)	Not yet re-constituted

18.	Whether Appellate Tribunal is operational?	Established
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	2464
20.	Number of food samples analyzed	2464
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	485
22.	Number of cases launched against FBOs	Adjudications- 110 Criminal Court- 29
23.	Details of Adjudications	No. of Cases disposed- 38
		No. of cases in which - 31 penalty is imposed
		Amount of Penalty raised- Rs. 31,01,001
24.	Details of Criminal cases	No. of cases convicted- 38
		No. of cases Acquittal- 5
		Amount of Penalty raised- Rs. 16,15,000